

Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066.

Dated 10-2-2023

NOTICE

On 13-2-2023 Service Tax Division Bench Matters listed before Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical) will be taken for hearing at 2.30 p.m. after the hearing of the Part Heard matter in Roster Order No. 29 of 2023.


(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Members, CESTAT, New Delhi.
3. PA to Registrar, CESTAT New Delhi.
4. Deputy Registrars/Assistant Registrars, CESTAT, New Delhi .
5. Bar Association, CESTAT, New Delhi.
6. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi.
7. Notice Board/Website.